National Company Law Tribunal Allahabad Bench Allahabad

81(ND)/2014

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016.

NAME OF THE COMPANY: M/s Tejkumar Press Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Designation Representation Signature Sl. No. Name

1.

Mr. Navin Sinha Sr. Adv. & Harry Zeyand Hagne. Adv. & Destrondut

Order dated 21.09.2016

CP No. 81(ND)/2014 M/s Tejkumar Press Pvt. Ltd.

Letter of confirmation was received from the NCLT that the matter was disposed off. Accordingly, file is closed and matter be consigned to record room.

SH.VSR AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)